

**COURT-II**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 257/14

**Dated : 11<sup>th</sup> November, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

**In the matter of :**

M/s Spectrum Power Generation Ltd. ... Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr, Adv.  
Mr. Hemant Singh  
Mr. Matrugupta Misra

Counsel for the Respondent(s) :

**ORDER**

Admit. Issue notice. Dasti service is permitted.

Post the matter on **12<sup>th</sup> December, 2014.**

( Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

*Pr/jps*